

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3881
ANSWERED ON:18.02.2014
HELICOPTERS FOR ANTI NAXAL OPERATIONS
Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has permitted the States to hire helicopters to ferry the troops deployed in anti-naxal operations;
- (b) if so, the details thereof and the expenditure incurred thereon during each of the last three years, State/UT-wise;
- (c) whether any proposal is lying with the Government seeking permission to hire/lease out helicopters to the State Governments; and
- (d) if so, the time by which the necessary approval is likely to be given?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a)&(b): At present, 11 helicopters of the Indian Air Force and the Border Security Force have been deployed to support the Security Forces in the Left Wing Extremism (LWE) affected States. These helicopters are available for use as per operational requirement in all the LWE affected States. In addition, the LWE affected States have been permitted to hire helicopter under the Security Related Expenditure (SRE) Scheme, on need basis.

Under the SRE Scheme, the Central Government provides assistance to the 9 LWE affected States for security related expenditure, inter-alia, including expenditure incurred on hiring of helicopters. The SRE Scheme being a reimbursement Scheme, the expenditure is first incurred by the State Government and thereafter reimbursed by the Central Government after conducting audit in the respective States.

The State-wise detail of the funds released under the SRE Scheme to the State Governments during the last three years and current year (as on 31.01.2014) is Annexed.

(c) to (d): There is no such proposal at present.